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Central Administrative Tribunal  
Principal Bench

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D.A. No. 2849/91

New Delhi, this the 14th day of March, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman (J)  
Hon'ble Shri R.K. Ahooja, Member (A)

1. Shri G.S. Sahi,  
s/o Shri Richpal Singh,  
Chief Architect,  
Civil Construction Wing,  
All India Radio, PTI Building,  
New Delhi.
2. Shri J. Kukreja,  
s/o Shri Amar Chand,  
Senior Architect, CCW, AIR,  
LSP, Nayak Bhawan,  
New Delhi.

...Applicants

(By Shri Jog Singh, Advocate)

Versus

Union of India through

1. Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.
2. Secretary,  
Deptt. of Personnel & Training,  
North Block  
New Delhi-110 001.
3. Director General, AIR, Akashvani Bhawan,  
Parliament Street, New Delhi.
4. Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi.

....Respondents

(By Shri P.H. Ramchandani, Advocate)

O R D E R (Oral)

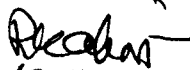
By Hon'ble Shri A.V. Haridasan, Vice-Chairman (J):

Learned counsel for the applicants states that the application is not pressed. The application is, therefore, closed as not pressed leaving the parties to bear their

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own costs.

  
(R.K. Abooja)  
Member (A)

(9)  
  
(A.V. Haridasan)  
Vice-Chairman (J)

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